

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3738  
ANSWERED ON:17.12.2012  
NATIONALISED BANK FOR EPF DEPOSIT  
Nagar Shri Surendra Singh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the names of the nationalized banks in which provision has been made for depositing Provident Fund (PF) amount of private sector labourers;
- (b) whether all the nationalised banks have been authorized for this purpose;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Provident Fund contribution of private sector labourers covered under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 is deposited in the State Bank of India.

(b) to (d): As per the provision of Para 52(1) of the Employees' Provident Funds Scheme, 1952, all monies belonging to the Fund shall be deposited in the Reserve Bank of India or the State Bank of India or such other Scheduled Banks as may be approved by the Central Government from time to time. No other Scheduled Bank has been approved by the Central Government for this purpose.